

Environmental Compensation Fund". The said sum was duly acknowledged by the Respondent Board on 03.03.2025.

4. It is submitted that the conditional order passed by this Hon'ble Tribunal has been duly complied with and the present memo is filed to the above effect.

5. It is therefore prayed that this Hon'ble Tribunal may be pleased to take the memo on record and pass appropriate orders and thus render justice.

Dated at Chennai this the ^{14th} day of March 2025


Counsel for Appellants



GIRI SAHAJANYA PROJECTS

141/56, V.M.R. Nagar, ARRS Multiplex Back Side, Meyyanur, Salem - 636004.

E-mail : girisahajanyaprojects@gmail.com

K. Selvakumar
98427 - 66690

Dr. D. Lavanya
99760 - 66690

GST No.: 33AAMFG3799E1Z5

Date : 3/3/25

To
The Chairman,
TNPCB
Chennai.

Sub: Payment of Environmental Compensation.

Respected Sir,
We have received letter Proc. No. -
T3/TNPCB/F.007941/NAT OA NO. 211 of 2021/Directio
- 1/2024 dated 20.11.2024 (copy enclosed).

Subsequently we have took up this
penalty before NAT Appeal no. 03 of 2025 (SZ)
NAT has granted conditional stay to pay 50%.

Here by we have enclosed DD of
NO: 841832 dated 1/3/2025 for rupees 49,00,000/-
on Canara Bank favouring TNPCB - Environmental
Compensation Fund, payable at Chennai.

We kindly request you to accept
the DD and do the needful.
Thanking you



Yours faithfully,
For GIRI SAHAJANYA PROJECTS
K. S K T T
K. SELVAKUMAR
Managing Partner



1573 / 16,543



கனரா வங்கி
Canara Bank

SPECIALISED SVE BRANCH, SALEM BRANCH (3942)
SALEM, TAHIL HANU - 636004
IFSC CODE : CHRE0003942 841832
039423003654

Valid for three months only from the date of instrument

CB D D M M Y Y Y Y Y Y Y Y

मागने पर On Demand Pay
रुपये Rupees

TNPCH ENVIRONMENTAL COMPENSATION FUND
FORTY NINE LAKH TWENTY SIX ONLY

को या उनके आदेश पर Or Order प्राप्त मुख्य के लिए

अदा करें For Value Received

₹ ***49,00,026.00

Purchaser Name: GIRI SALLAJANYA PROJECTS
*****NOT OVER RS.49,00,026.00

कृते केनरा बैंक For Canara Bank
K. ARULKKUMARAN
OFFICER, SP No:54331

P. S. SAKTHIVEL.P
S.P. No. 70635

CHIENNAI ACCOUNTS SECTION(1760)
DRAWEE BRANCH, D P CODE

प्रतिपक्षस्थानकर्ता
AUTH. SIGNATORY
नाम
DESIGNATION
S.P. No.

00 10 12 13 14 15 16 17 18 19 20

1184183211 6360150341 20394211 16

Demand Drafts of ₹.1 Lakh and above require signature of two authorised signatories.
Please sign above

Receipt Voucher

No. : 889

Dated : 3-Mar-25

Through : HQ: Canara Bank-Environmental Compensation Fund

Particulars	Amount
Account : Environmental Compensation Fund	49,00,026.00

On Account of :

U.O.Note.No.T4/TNPCB/F.00791/NGT OA.No.211 of 2021/2025 dated 03.03.2025 - Being 50% Environmental Compensation Fund received as per NGT (SZ) chennai in O.A.No.211 of 2021 received from M/s. Lavanya Rough Stone and Gravel Quarry, M /s. Lavanya Rough Stone Quarry , M/s Giri Sahajanya Projects
Bank Transaction Details:

M/s Lavanya Rough Stone and Gravel Quarry, M/s Giri Sahajanya Projects, M/s Lavanya Rough Stone Quarry, Canara Bank (India)
Cheque/DD 841832 1-Mar-25 49,00,026.00

Amount (in words) :

INR Forty Nine Lakh Twenty Six Only

₹ 49,00,026.00



Authorised Signatory

**ASSISTANT MANAGER
TAMILNADU POLLUTION CONTROL BOARD
CHENNAI-600 032**

**BEFORE THE HON'BLE NATIONAL
GREEN TRIBUNAL
SOUTHERNZONE, CHENNAI**

APPEAL No. 3 of 2025(SZ)

MEMO

**Mrs. RITA CHANDRASEKAR
98409 79920
ritachandrasekar@gmail.com**

COUNSEL FOR APPELLANTS